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## NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 23.08.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali

2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP 110/16	TP 57/17	Hearing	433( e)	Ruchi Soya Industries Ltd. Vs Bhadravathi Balaji Oil Palms Ltd.

SL. NAME (IN CAPITAL)
NO. & PHONE NUMBER

SA

REPRESENTATION TO WHOM

**SIGNATURE** 

SHRAVAN S. LIKEE E 9611562268

PETITIONER

Counsel for petitioner is present. He has filed Form 5. Registry is directed to check and put up.

List it on 11.09.2017.

MEMBER (J)

MEMBER (T)